

**Shri S. C. Samanta:** With reference to part (d) of the question, the hon. Minister said that one life was lost and that it was of a worker. May I know whether his family has been compensated?

**Shri V. V. Giri:** I have no information. If the hon. Member requires information, I shall give it.

**Shri Velayudham:** May I know whether the Minister has received any information regarding the firing that took place in the Pasumalai tea estate in Travancore-Cochin State with regard to rationing...

**Mr. Speaker:** Order, order.

**Shrimati Renu Chakravarty:** In view of the fact that the Minister said that one of the causes of the dispute was wages, what is the average rate of wages for men, women and children?

**Shri V. V. Giri:** I should like to have notice.

**Shri Nambiar:** Arising out of the answer given, may I know whether the Government would seriously consider the institution of an enquiry into the working conditions in tea estates because so much trouble is there?

**Shri V. V. Giri:** There was an enquiry into the working conditions in tea estates.

**Shri Tushar Chatterjee:** May I know whether in such enquiries labour representatives are taken in?

**Shri V. V. Giri:** Representatives are taken in and certainly their views have been given there.

**Shri B. S. Murthy:** How many workers have been dismissed? May I know whether they have been taken after the Conciliation Board awards?

**Shri V. V. Giri:** Notice.

#### WIND MILLS

\*748. **Dr. M. M. Das:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether the experiments about the Wind Mills carried out by Government in different parts of India, have been completed;

(b) if so, the results;

(c) the average cost of a Wind Mill in India including installation charges; and

(d) the expenditure for the experiments?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) No systematic experiments have been carried out in India on the possibilities of utilising wind power.

(b) Does not arise.

(c) Imported equipment of several types has been offered occasionally which has not been considered very suitable. The price would be about Rs. 5000/- (including cost of installation for a small size equipment.

(d) Does not arise.

**Dr. M. M. Das:** Am I to understand that no experimental work has been carried out by the Government to find out whether wind mills can be profitably used in this country?

**Shri Nanda:** Some experiments were carried out in Poona during the past few years. The position is that for the purpose of these experiments a velocity of 10 miles is required. All our observation stations have got only about 8 or less. We have not yet been able to obtain speed recorders of a suitable type. Therefore, systematic investigation has not been set on foot. I may inform hon. Members that very recently the Council of Scientific and Industrial Research who have a committee called the Electrical and Radio Engineering Research Committee have set up a sub-committee for the purpose of collecting relevant data and information and preparing a plan for a wind turbine unit and to submit a report.

**Dr. M. M. Das:** Am I to understand that experimental work in wind mills will be carried out in the future?

**Shri Nanda:** I have already answered that question that a sub-committee has been appointed specifically for that purpose.

**Dr. M. M. Das:** May I know whether any assistance and direction have been sought by the Central Government from foreign wind mill manufacturing companies in this direction?

**Shri Nanda:** The Government have been watching continuously the progress of experimental activities in other countries. In other countries also, this question is at an experimental stage.

श्री गणपति राम : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि क्या यह बात सत्य है कि उत्तर प्रदेश सरकार ने विन्ड मिल खोलने का कोई ऐसा प्रयास किया, और यदि हां, तो उस में कितना रूपया खर्च करने का प्रोग्राम है और अब तक कितना खर्च हुआ है ?

[**Shri Ganpati Ram:** Will the hon. Minister be pleased to state whether the U. P. Government have made any attempt to open any wind mill in that State; if so, how much money will have to be spent on it, and how much has been spent?]

**Shri Nanda:** I shall obtain information if notice is given.

**Dr. M. M. Das:** May I know whether the Government has carried out any investigation to find out the efficacy and capacity of wind mills that already exist in this country?

**Shri Nanda:** I should require notice.

#### CONFERENCE OF CHIEF SECRETARIES

\*749. **Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state the main provisions of the decisions arrived at in the recently held Conference of the Chief Secretaries of East Bengal and West Bengal and Assam?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** The main points on which decisions were reached at the Conference held on the 25th/26th April were:

(1) *Boundary disputes relating to Dinajpur, Jalpaiguri, Khulna, 24 Parganas and Jessore Districts:*

The Directors of Land Records of West Bengal and East Bengal were asked to hold further discussions with a view to settling these disputes.

(2) *Joint survey and demarcation of Goalpara-Rangpur boundary:*

It was decided that armed forces on both sides should be withdrawn; no new border post should be opened and those opened after 11th August 1951 should be closed; and, pending demarcation of boundary, status quo should be maintained.

(3) *Interference by East Bengal Land Customs authorities with consignments in transit across Pakistan to India:*

It was decided to make a further study of the legal position and, pending a final decision, to return the detained consignments to India without penal action.

**Dr. Ram Subhag Singh:** May I know the area of Indian territory as existed in August 1947 which has passed into the control of Pakistan as a result of the recognition of this status quo?

**Shri Satish Chandra:** I have answered a few questions on this subject a few days ago. Small territories are involved. Sometimes it is a dispute about two or three acres; sometimes

a whole village or a river island here and there is under dispute. I cannot give the exact acreage or area.

**Dr. Ram Subhag Singh:** May I know whether the police out-posts which were opened after August 1947, which were asked to be withdrawn as a result of this conference have been withdrawn?

**Shri Satish Chandra:** There was a further discussion after this conference on 17th May between the Directors of Land Records about the implementation of the decision that was arrived at, but there was again some difference of opinion. Action has been stayed till the position is clarified.

**Dr. Ram Subhag Singh:** May I know, Sir, whether Government has received any information from the Government of West Bengal or Assam that some Pakistani Police infringed upon the Indian boundaries after this Chief Ministers' conference?

**The Prime Minister (Shri Jawaharlal Nehru):** As this question and the answer indicate, there are certain territories which are undefined and there is a continuous argument going on between the two Governments as to whom those islands of rivers or those relatively minor territories belong to and provincial officers meet, but there can be no final decision till there is a final demarcation of boundary.

**Shri N. C. Chatterjee:** May I know from the hon. Prime Minister the present position about the introduction of passports system between East and West Bengal?

**Shri Jawaharlal Nehru:** Talks about these are still going on at Karachi. No final decision has been arrived at in all matters, but in some matters connected with that subject, agreements have been arrived at subject to a final overall agreement. One or two matters still remain.

**Shri Barman:** What is the total length of the boundary between East Bengal and India and how much of it has been already demarcated finally?

**Shri Jawaharlal Nehru:** The answer was given some time ago, Sir.

**Shri Satish Chandra:** I think the total length is about 800 miles, subject to correction.

#### MALAYAN NATIONAL SERVICE REGULATIONS

\*750. **Shri P. T. Chacko:** Will the Prime Minister be pleased to state:

(a) whether Indians in Malaya will be adversely affected by the proposed National Service regulations; and